

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 651/2001

New Delhi, this the 4th day of October, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri Govindan S. Tampi, Member (A)

Shri V.P.Pachouri
S/o Shri Shiv Ram Pachouri
R/o 205, B-3
Western Railway Colony
Tughlakabad, New Delhi-44.

...Applicant

(By Advocate Shri K.K.Patel)

V E R S U S

UNION OF INDIA : THROUGH

1. General Manager
Western Railway,
Church Gate
Mumbai.
2. Divisional Railway Manager
Western Railway
Kota Division
DRM Office, Kota.
3. Senior Divisional Electrical Engineer (TRS)
Electrical Loco Shed, Western Railway
Kota Division, TRS Tughlakabad
New Delhi.
4. The D.E.E./Chairman
Housing Committee
Western Railway Loco Shed Electrical
Tughlakabad, New Delhi.

...Respondents

(By Advocate Mrs. Meera Chibber)

O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

We had on 12-9-2001 dictated an order in the open Court, when Shri K.K.Patel, learned counsel for the applicant was not present, but after seeing the records and hearing Mrs. Meera Chibber, learned counsel for the respondents, Shri K.K.Patel, learned counsel for the applicant had appeared on the same day and on his request that he may also be heard, the OA was put back in the Cause List under the heading of

YB

(12)

"FOR BEING SPOKEN". Accordingly We have heard, the learned counsel for the parties.

2. Shri K.K.Patel, learned counsel has fairly submitted that the judgement of Hon'ble Supreme Court in Union of India Vs. Rasila Ram & Ors. (JT 2000 (10) 503) on which the learned counsel for the respondents had also relied, is squarely applicable to the facts in this case, which is indeed so.~

3. In the circumstances, the learned counsel for the applicant has submitted that he does not wish to make any further submissions in the matter.

4. Noting the above submissions of the learned counsel for the parties and the facts of this case, the OA is accordingly dismissed following the judgement of the Hon'ble Supreme Court in Rasila Ram's case (supra). No order as to costs.

(Govindan S. Tampi)
Member (A)

/vikas/

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)